


Commercial Court (District Judge Level) Nava Raipur (C.G.)

Statement for the Month of July, 2024


S.No.	Nature of Cases	Opening Balance	Instt. During the Month	Disposal During the Month	Closing Balance
1	Civil Suits	18	1	0	19
2	Arbitration	36	7	5	38
3	Execution	37	3	9	31
4	Misc. Cases	3	0	1	2
5	Misc. Appeal	0	0	0	0
Total		94	11	15	90
Note:-	Exec. No.07/2021,Todarmull Infrastructures Pvt. Ltd.Vs Union of India restored vide order dated 22.07.2024, and Exec. No. 15/2019, Todarmull Infrastructure Pvt. Ltd. Vs Union of India and others restored vide order dated 22.07.2024 have been included in Institution.				


Pankaj Sharma
Judge
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Chhattisgarh
03/08/24

SCHEDULE

Format for Statistical data for the month of 07/ 2024
(See Rule 3)

S.No.	Name of the court	No. of cases pending (on the 1 st day of month	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed(during the month as per column 3)	Average no. of days taken to decide the case
1	Judge, Commercial Court (Dist. Judge Level) Nava Raipur(C.G.)	94	11	90	15	688


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SCHEDULE-II
[See Rule 3(2)]

Form 1

List of cases e-filed during the month July, 2024

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-Mail. Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	-NIL-	-	-	-	-	-	-

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SCHEDULE-II

[See Rule 3(2)]

Form 2

List of cases in which e-Payment of Court fees was made during the month July 2024

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	Arb. MJC/40/2024	M/s Jagajit Industries Limited Vs. M/s Raipur Bottling Company	Shri Vikas Mishra, Shri Akshay Sail	06-07-2024	-
2			CS 02A/2024	Dr. Chandrashekhar Uikey Vs. Dr. Vijay Kumar Kurrey and Another	Shri Akshay Sail	12-07-2024	08-07-2024
3			Arb. MJC/41/2024	Steel Authority of India Limited, Bhilai Steel Plant Vs Mudrai Multi Facilities Services Pvt. Ltd.	Shri Shriram Pandey	15-07-2024	10-07-2024
4			Arb. MJC/42/2024	Ravi Gupta Vs Bhatia Energy and Minerals (Sundargarh) Pvt. Ltd. and Anr.	Shri Abhinav Kardekar	16-07-2024	16-07-2024
5			Exec. 48/2024	M/s. Shree Engineers Vs Chhattisgarh State Power Distribution Co. Ltd.	Ms. Chetna Pandey	23-07-2024	15-07-2024
6			Arb. MJC/43/2024	Gondwana Engineers Limited Vs Municipal Corporation Jagdalpur	Shri Jatin Joshi	27-07-2024	25-07-2024
7			Arb. MJC/44/2024	Union of India Vs M/s. Krishna Construction Company.	Shri Sachin Mishra	29-07-2024	22-07-2024
8			Arb. MJC/45/2024	Union of India and others Vs Ram Singh Yadav.	Shri Rajesh Kumar Dubey	31-07-2024	09-07-2024
9			Arb. MJC/46/2024	Collector and District Mission Director Vs M/s. Noybl Infotech Pvt. Ltd.	Shri Rishabh Jhabak,	31-07-2024	27-07-2024

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SCHEDULE-II

[See Rule 3(2)]

Form 3

List of cases in which Electronic Service of Process has taken place during the month July, 2024

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	-	-	-	-	-

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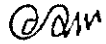
SHEDULE-II

[See Rule 3(2)]

Form 4

List of total no. of cases randomly allocated during the month July 2024


Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Court (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	Commercial Court (District Judge Level)	-	NIL	-


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Form 5

List of cases in which Case Management Hearing was held during the month July, 2024

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	NIL	-	-	-	-


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Form 6

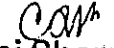
Contested commercial cases disposed during the month July, 2024

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre - Institution Mediation did not take place (Yes/No)	Date of Decision	Date of Disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	Exec. 05/2022	Mahavir Transmission Limited Vs Maa Harsiddhi Infra Development	Mr. Abhishek Vinod Deshmukh	02-07-2022	-	01-07-2024	01-07-2024	Contested	-	-	u/s 36, Arbi. & Con. Act, 1996
2			Exec. 03/2019	Mahalingashetty and company limited Vs State of Chhattisgarh	Mr. Jatin Joshi	29-03-2019	-	03-07-2024	03-07-2024	Uncontested	-	-	u/s 36, Arbi. & Con. Act, 1996
3			Exec. 04/2019	Mahalingashetty and company limited Vs State of Chhattisgarh	Mr. Jatin Joshi	29-03-2019	-	03-07-2024	03-07-2024	Uncontested	-	-	u/s 36, Arbi. & Con. Act, 1996
4			Arb.MJC 26/2022	M/s Silver Developers and Others Vs M/s Vatsalya Builders and Developers Private Limited	Mr. Abhinav Kardekar	07-11-2022	-	05-07-2024	05-07-2024	Contested	-	-	u/s 34, Arbi. & Con. Act, 1996
5			Arb.MJC 17/2023	South Eastern Coalfields Limited and Another Vs M/s Dhruv Guards Private Limited	Mr. Pankaj Singh	27-04-2023	-	08-07-2024	08-07-2024	Contested	-	-	u/s 34, Arbi. & Con. Act, 1996
6			Exec. 11/2024	M/S Dhruv Guards Pvt. Ltd. Vs SECL and Ors.	Mr. Rishabh Garg	08-02-2024	-	08-07-2024	08-07-2024	Contested	-	-	u/s 36, Arbi. & Con. Act, 1996

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7	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	Arb.MJC 49/2023	Union of India Vs Welcome Marketing Assistance	Shri Rakesh Shukla	26-10-2023	-	11-07-2024	11-07-2024	Contested	-	-	u/s 34,Arbi. & Con. Act,1996
8			Exec. 06/2023	ECI-KEystone(JV) Vs The Superintending Engineer, National Highway Circle, PWD, Government of Chhattisgarh	Shri Purvesh Buttan	31-01-2023	-	23-07-2024	23-07-2024	Contested	-	-	u/s 36,Arbi. & Con. Act,1996
9			Arb.MJC 42/2024	Ravi Gupta Vs Bhatia Energy and Minerals (Sundargarh) Pvt. Ltd and Anr.	Mr. Abhinav Kardekar	16-07-2024	-	23-07-2024	23-07-2024	Uncontested	-	-	u/s 9,Arbi. & Con. Act,1996
10			Exec. 07/2021	Todarmull Infrastructures Private Limited Vs Union of India	Mr. Abhishek Vinod Deshmukh	12-11-2021	-	25-07-2024	25-07-2024	Uncontested	-	-	u/s 36,Arbi. & Con. Act,1996
11			Exec. 04/2022	M/s Todarmull Balchand Suntwal Vs Union of India	Mr. Abhishek Vinod Deshmukh	28-06-2022	-	25-07-2024	25-07-2024	Uncontested	-	-	u/s 36,Arbi. & Con. Act,1996
12			Exec. 26/2024	Kotak Mahindra Bank Limited Vs Shrishti Engineering Interprizes Contractor and others	Mr. Santosh Tiwari	05-03-2024	-	25-07-2024	25-07-2024	Uncontested	-	-	u/s 36,Arbi. & Con. Act,1996
13			Exec. 15/2019	Todarmull Infrastructure Private Limited Vs Union of India and others	Mr. Abhishek Vinod Deshmukh	16-10-2019	-	26-07-2024	26-07-2024	Uncontested	-	-	u/s 36,Arbi. & Con. Act,1996
14			Arb.MJC 43/2024	Gondwana Engineers Limited Vs Municipal Corporation Jagdalpur	Mr. Jatin Joshi	27-07-2024	-	27-07-2024	27-07-2024	Uncontested	-	-	u/s 29A(5), Arbi. & Con. Act,1996
15			Misc.Judicial Cases/4/2024	M/s. Anil Buildcon (I) Pvt. Ltd. Bilaspur Vs M/s. Essal Infrasture Pvt. Ltd.	Mr. Rishabh Garg	04-04-2024	-	31-07-2024	31-07-2024	Contested	-	-	Under Order 9 CPC


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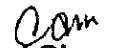
Mediation Data on Monthly Basis

"Form 6 (i) : Mediation Data on Monthly Basis

[See rule 10(2)]

List of cases received for Pre-Instituion Mediation and Settlement during the month July 2024

Sr. No.	Name of Mediation Centre	Total number of applications pending of the 1st day of the month	Total number of application received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of application pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	-	-NIL-	-	-	-	-



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Mediation Data on Quarterly Ba

"Form 6 (i) : Mediation Data on Quarterly Basis

[See rule 10(2)]


Sr. No.	Name of the Authority	No. of application received by Authority	Nature of Applicant party		Nature of Opposite party		No. of applications slab-wise as per Schedule-II					No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1)(vii)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)					(9)	(10)	(11)	(12)
1	-	-NIL-	-	-	-	-	-	-	-	-	-	-	-	-	-


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Form 7

Summary of Commercial Court during the month July 2024

Sr. No.	Court	District	Total number of cases pending of the Ist day of the month	Total number of case instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	94	11	15	90


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